## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.172/ 2017	-	For compl- iance	211(3A)	Schneider Electric IT Business India Pvt. Ltd. & 3 Others

SL. NAME (IN O	-	REPRESENTATION TO WHOM	SIGNATURE /
DEVIKE	<b>A</b>	ll Applicants	Calter
		9120498183	La Va Va

## ORDER

Orders complied. Final orders pronounced vide separate order.

Member (T)

Member (J)